

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 2595/94

New Delhi this the 23rd day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Mrs. Shanta Shastry, Member (A)

A.N. Mukherjee
S/O G.N. Mukherjee,
R/O 74-E, West Land,
Khamaria Estate,
Jabalpur.

...Applicant

(By Advocate: None)

Versus

1. Union of India through
the Chairman
Ordnance Factory Board,
10-A, Auckland Road,
Calcutta.
2. General Manager,
Ordnance Factory, Khamaria,
Jabalpur.
3. G. Chandra Offg. Foreman (Mech),
Codite Factory,
Aruvankadu.

...Respondents

(By Advocate: None)

ORDER (Oral)

By Reddy, J.-

None appears for the applicant. No representation is also made on behalf of the applicant. In the circumstances, we are constrained to dismiss the OA for default.

Shanta

(Mrs. Shanta Shastry)
Member(A)

(V. Rajagopala Reddy)

(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.